GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 2054 TO BE ANSWERED ON: 07.03.2018

CIRCULATION OF FAKE NEWS

2054 DR. ANSHUL VERMA:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state: -

- (a) whether fake news has pervaded all spheres of life and is leading to serious consequences and if so, the details thereof;
- (b) the details of people booked in isolated incidents in different States for circulation of fake news on messaging and social media platforms; and
- (c) whether the government plans a new social media policy to check circulation of fake news via digital and social media and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K.J. ALPHONS)

(a) and (b): The Government does not maintain specific information with regard to people booked in isolated incidents if any in different States for circulation of fake news on messaging and social media platforms.

(c): No, Sir. There are existing legal provisions under Information Technology (IT) Act, 2000 to regulate misuse of social media.
